

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 01 of 2014 & IA No. 5 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Steel Authority of India Ltd. Appellant(s)

Versus

Damodar Valley Corporation & Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi
Ms. Tulika Mukhgerjee**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
& Ms. Swagatika Sahoo for R-1**

ORDER

Pleadings are complete.

Post the matter for hearing on **3rd November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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